

ORDER

In pursuance of High Court of Delhi, New Delhi Postings/Transfers order No.26/G-I/Gaz.1A/DHC/2023 dated 24.05.2023 and in partial modification of order No.1259/33769-33810/Power/ASJ/Gaz./PD&SJ West/2022 dated 28.11.2022, following link Courts are hereby constituted to dispose of all urgent matters including urgent criminal applications/miscellaneous applications/Bail Bonds/remand work or any other urgent matters as well as compliance of orders of Hon'ble Superior Courts/cases under Protection of Children from Sexual Offence Act (POCSO)/NDPS Act and also work relate to cases other than NDPS Act, filed in the Courts of the Judicial Officers, whose names are mentioned in column No.1 whenever they happen to be on leave or not available for any reason whatsoever, with immediate effect :-

S.No	Name of the Judicial Officer (Column No.1)	1 <sup>st</sup> Link Judicial Officer	2 <sup>nd</sup> Link Judicial Officer	3 <sup>rd</sup> Link Judicial Officer	4 <sup>th</sup> Link Judicial officer	5 <sup>th</sup> Link Judicial Officer
1	Principal District & Sessions Judge (W)	Sh. Manish Khurana, ASJ-04	Sh. Sunil Kumar Sharma, ASJ-09	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Kumar Rajat, ASJ-07(POCSO)	Sh. Hem Raj, ASJ -08
2	Sh. Amit Bansal, ASJ(SC-POCSO)	Ms. Aditi Garg, ASJ-06 (POCSO)	Dr. Ruchi Aggarwal Asrani, ASJ(FTSC) (POCSO)-02	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Harleen Singh, ASJ-01 (POCSO)	Ms. Aanchal, ASJ (SFTC)-01
3	Sh. Manish Yadhuvanshi, ASJ(SC-RC)	Ms. Aanchal, ASJ (SFTC)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Dr. Ruchi Aggarwal Asrani, ASJ(FTSC) (POCSO)-02
4	Ms. Shivali Sharma, ASJ-03	Sh. Hem Raj, ASJ -08	Sh. Manish Khurana, ASJ-04	Ms. Harleen Singh, ASJ-01 (POCSO)	Sh.Rakesh Kumar Rampuri, Spl. Judge, (NDPS Act)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01
5	Sh. Manish Khurana, ASJ-04	Sh. Amit Bansal, ASJ(SC-POCSO)	Ms. Shivali Sharma, ASJ-03	Ms. Ambika Singh, ASJ-02	Ms. Aanchal, ASJ (SFTC)-01	Sh.Rakesh Kumar Rampuri, Spl. Judge, (NDPS Act)
6	Ms. Harleen Singh, ASJ-01 (POCSO)	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Ambika Singh, ASJ-02	Sh. Amit Bansal, ASJ(SC-POCSO)
7	Sh. Hem Raj, ASJ -08	Sh.Rakesh Kumar Rampuri, Spl. Judge, (NDPS Act)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Sh. Manish Khurana, ASJ-04	Dr. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	Sh. Kumar Rajat, ASJ-07(POCSO)
8	Ms. Neha Paliwal Sharma, ASJ-05	Ms. Ambika Singh, ASJ-02	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Sh.Rakesh Kumar Rampuri, Spl. Judge, (NDPS Act)	Ms. Shivali Sharma, ASJ-03	Sh. Manish Yadhuvanshi, ASJ(SC-RC)
9	Sh. Sunil Kumar. Sharma, ASJ-09	Sh. Manish Yadhuvanshi, ASJ(SC-RC)	Ms. Aditi Garg, ASJ-06 (POCSO)	Sh. Hem Raj, ASJ -08	Sh. Manish Khurana, ASJ-04	Ms. Harleen Singh, ASJ-01 (POCSO)
10	Sh. Kumar Rajat, ASJ-07(POCSO)	Ms. Harleen Singh, ASJ-01 (POCSO)	Ms. Ambika Singh, ASJ-02	Ms. Aanchal, ASJ (SFTC)-01	Sh. Hem Raj, ASJ -08	Ms. Riya Guha, ASJ(FTSC)(RC)-02
11	Ms. Ambika Singh, ASJ-02	Sh. Sunil Kumar. Sharma, ASJ-09	Sh. Hem Raj, ASJ-08	Sh. Amit Bansal, ASJ(SC-POCSO)	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01
12	Ms. Aanchal, ASJ (SFTC)-01	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Sh. Manish Yadhuvanshi, ASJ(SC-RC)	Ms. Shivali Sharma, ASJ-03	Sh. Sunil Kumar. Sharma, ASJ-09	Ms. Ambika Singh, ASJ-02
13	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Amit Bansal, ASJ(SC-POCSO)	Sh. Sunil Kumar. Sharma, ASJ-09	Sh. Manish Yadhuvanshi, ASJ(SC-RC)	Sh. Manish Khurana, ASJ-04
14	Sh.Rakesh Kumar Rampuri, Spl. Judge, (NDPS Act)	Ms. Shivali Sharma, ASJ-03	Sh. Kumar Rajat, ASJ-07(POCSO)	Dr. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Sh. Sunil Kumar. Sharma, ASJ-09
15	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Aanchal, ASJ (SFTC)-01	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Sh. Amit Bansal, ASJ(SC-POCSO)	Sh. Hem Raj, ASJ -08
16	Dr. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Ms. Harleen Singh, ASJ-01 (POCSO)	Sh. Manish Yadhuvanshi, ASJ(SC-RC)	Ms. Neha Paliwal Sharma, ASJ-05	Ms. Aditi Garg, ASJ-06 (POCSO)
17	Ms. Riya Guha, ASJ(FTSC)(RC)-02	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05	Sh. Manish Khurana, ASJ-04	Sh. Hem Raj, ASJ-08	Ms. Shivali Sharma, ASJ-03
18	Ms. Richa Manchanda ASJ(FTSC)(POCSO)-01	Dr. Ruchi Aggarwal Asrani, ASJ(FTSC)(POCSO)-02	Sh.Rakesh Kumar Rampuri, Spl. Judge, (NDPS Act)	Ms. Aditi Garg, ASJ-06 (POCSO)	Ms. Ankita Lal, ASJ(FTSC)(RC)-01	Ms. Neha Paliwal Sharma, ASJ-05

*Vinod Kumar*  
(VINOD KUMAR) 30/5/2023

PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

NP

708/16380-16422  
No. \_\_\_\_\_ /Power/ASJ/Gaz./PD&SJ West/2023 Dated, Delhi the 30/5/23

Copy forwarded for information and necessary action to :-

1. The Registrar General, High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge (HQs), Delhi.
3. All the Judicial Officers concerned.
4. Branch Incharges, all Branches of West District, Tis Hazari Courts, Delhi.
5. The Administrative Officer (Judicial), Filing Section, West District, Tis Hazari Courts, Delhi.
6. The Secretary, Bar Association, Tis Hazari Courts, Delhi.
7. The PS to the undersigned.
8. Reader to the undersigned.
9. The Branch Incharge, Judicial Branch, Central District, Tis Hazari Courts, Delhi.
10. For uploading on layers.
11. For uploading on centralized website through layers.

*Vinod Kumar* 30/5/2023  
PRINCIPAL DISTRICT & SESSIONS JUDGE (WEST)

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